

types of X-ray equipments. It is expected that they will step up their production shortly.

2. M/s. Escorts Ltd., New Delhi—The firm's proposal for import of plant and machinery has been approved. As soon as they receive plant and machinery, they are expected to start production.

3. M/s. Siemens Engineering Co. Ltd., Bombay—This firm is expected to go into production within two to three months.

Shri R. C. Majhi: May I know whether these schemes are being implemented according to the scheduled time, and if not, the reason for the same?

Shri Manubhai Shah: All the schemes approved by Government under the Industries (Development and Regulation) Act or outside the Act wherever these schemes fall outside the schedule to that Act, are stipulated as regards the time of performance, and if the party does not establish these schemes within that time, then the licence or approval is revoked.

Shri S. C. Samanta: Is it not a fact that one Dr. Bhowmick of Calcutta approached the Central Government for help to manufacture indigenous X-ray equipment, the parts of which he was already manufacturing in Calcutta?

Shri Manubhai Shah: That gentleman is covered by the scheme of Messrs. Radon House, Calcutta.

Shri Tangamani: From the statement I find that Siemens will go into production within three months at Bombay. May I know the capacity of their plant?

Shri Manubhai Shah: The capacity is tailored to the requirement; they are not mass production things. But my estimate is that they will manufacture about Rs. 15 lakhs worth of equipment per year.

Sindri Fertilizers and Chemicals Ltd.

*464. { **Shri T. B. Vittal Rao:**
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the terms of contract for Sindri Fertilizers and Chemicals Ltd. who have been appointed as technical consultants for the proposed fertilizer factory at Kothagodium have since been finalised; and

(b) if so, whether a copy of the contract will be laid on the Table?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.

Shri T. B. Vittal Rao: Am I to understand that the officers of the Sindri Fertilisers who are doing some preliminary work for this compost fertilizer factory are doing that work without any contract or remuneration?

Shri Satish Chandra: Sindri has been doing considerable work to assist the Andhra Pradesh Government, but the Andhra Pradesh Government have not been able to agree to the terms proposed by Sindri for consultancy arrangements. Secondly, as there is the likelihood of another fertilizer factory of a large size coming up at Visakhapatnam, the Andhra Pradesh Government are giving second thought whether they should go in for the Kothagudam project, and they have also suggested that either the Centre should take it over or a private party should take it over.

Shri T. B. Vittal Rao: When was the proposal to drop the Kothagudam fertilizer factory brought before the Centre?

Shri Satish Chandra: The proposal to drop it has not been brought before us, but the State Government themselves are considering whether they should invest their own money in a second fertilizer factory in An-

dhra Pradesh, when one is already coming up; and they have suggested that either the Centre should take it over or a private party may be found out to establish this factory.

Shri T. B. Vittal Rao: What is the reaction of the Central Government to the proposal made by the State Government that the Centre should take it over?

Shri Satish Chandra: The Centre does not propose to take it over. Efforts will be made to find out a private party, if one is available.

Shri T. B. Vittal Rao: In view of the fact that the Central Government have been financing so many fertiliser plants in the country like those at Rourkela and Naharkotiya, and Trombay, on what grounds are they refusing to finance the proposed fertiliser factory?

Shri Satish Chandra: The Centre never first decided to put up this project itself. The State Government forced the issue. They wanted to establish this factory, and we granted them a licence. Now, because another factory which was not contemplated then is coming up already, the second factory in Andhra Pradesh will naturally receive lower priority.

Shri T. B. Vittal Rao: May I know whether the Visakhapatnam fertiliser factory will be owned by the Centre or the State Government?

Shri Satish Chandra: It would meet the demands for fertilisers in Andhra Pradesh.

Shri Palaniyandy: May I know whether it will be in the private sector or the public sector?

Shri Satish Chandra: It is likely to be licensed to a private party. There are five applications which we are considering at the moment.

Mr. Speaker: Next Question. Q. No. 465.

Shri Morarka: I put the question. May I request that Questions Nos. 482 and 491 may also be taken up along with this, if it is convenient to the hon. Minister?

Some Hon. Members: No.

Shri Mahanty: The other questions are completely different from the question to be taken up now.

Shri Satish Chandra: I do not mind.

Consumption of Exportable Items

*465. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government's attention has been drawn to the World Bank Report in which they have suggested selective tax measures to restrain domestic consumption of exportable items; and

(b) if so, whether Government propose to take any such steps and when?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) The hon'ble Member is presumably referring to the report submitted to the World Bank by its three representatives who visited India in early part of this year. If so, the answer is in the affirmative.

(b) It is not possible to indicate in advance the nature of taxation proposals which may be considered in future.

Subsidy for Export

*482. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps Government propose to take for the creation of export-mindedness as recommended by the World Bank Report;

(b) whether Government is considering introducing the system of special subsidies for encouraging exports; and

(c) whether the subsidy would be given for particular markets or generally?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):